

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a theft has occurred in high-security area at the Red Fort grounds on the eve of National Cultural Festival;

(b) the details of articles stolen;

(c) whether the entire area was under strict security and vigilance of various para-military forces besides the Delhi Police;

(d) if so, whether any enquiry has been made in this regard;

(e) whether responsibility for the theft has been fixed; and

(f) the details of the arrests made ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (f). The Delhi Electric Supply Undertaking Authorities get a case registered at Police Station Kotwali on 14th November, 1986 that some fittings were found missing from the moat at the Red Fort.

One Mohd. Babul of Jama Masjid Area was arrested and 11 electric fittings were recovered.

Cleansing of Ganga

4606. DR. B.L. SHAIKESH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state steps proposed to ensure speedy and timely implementation action of the Ganga Action Plan in the non-CMDA area of West Bengal and timely utilisation of the funds allocated for it in the light of the strike of Public Health Engineers ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : In the Works Programme approved by the Central Ganga Authority the provision for schemes outside Calcutta Metropolitan District covering Baharampur, Nabadwip and Haldia is Rs. 26.05 crores. Till 15

November, 1986 one scheme for river front protection in Baharampur at a cost of Rs. 51.04 lakhs has been sanctioned. The scheme is almost completed.

A schedule for submission of remaining schemes has been worked out in consultation with the State Government. According to reports the ceasework by the technical officers of the Government of West Bengal including Public Health Engineers has been withdrawn. The State Government has been asked to furnish a report on the present situation.

[Translation]

Financial Assistance given to Uttar Pradesh

4607. SHRI BALWANT SINGH RAMOOWALIA :
SHRI TARLOCHAN SINGH TUR :

Will the Minister of WELFARE be pleased to state :

(a) whether Union Government had given only Rs. 538.90 crores instead of Rs. 772.50 crores allotted to Uttar Pradesh under Special Component Plan during the Sixth Five Year Plan; and

(b) if so, the reasons for the reduction ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Special Component Plan of a State envisages identification of schemes under the general sectors of development, relevant and beneficial to Scheduled Castes and quantification of funds from all divisible programme under each sector. Thus, outlays under Special Component Plan come from disaggregation of the total outlays in the Annual Plans of the State Government concerned.

[English]

Location of I.S.R.O. Offices in Bangalore

4608. SHRI V.S. KRISHNA IYER : Will the PRIME MINISTER be pleased to state :